

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CA(CAA)-78/PB/2017

IN THE MATTER OF:

Vegas Dream Restaurant Pvt. Ltd. APPLICANT / PETITIONER
And
Shri Ram Cashtech Pvt. Ltd. RESPONDENT

SECTION:
Under Section 230-232

Order delivered on 06.02.2018

Coram:

VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

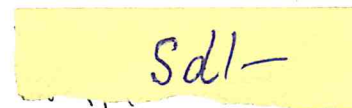
For the APPLICANT :- Mr. Amit Kumar Singh, Advocate with
Mr. Sandeep Kumar, CS

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 8th March 2018.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



R.VARADHARAJAN)
MEMBER (JUDICIAL)

Deepak Kumar
06.02.2018